## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## IA NO. 419 OF 2015 IN DFR NO. 925 OF 2015

Dated: 9<sup>th</sup> November, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N.K. Patil, Judicial Member

<u>In the matter of</u> : Bangalore Electricity Supply Company Ltd. Vs. Karnataka Electricity Regulatory Commission			 Appellant(s) Respondent(s)
Counsel for the Appellant (s) Counsel for the Respondent(s)	:	Mr. Ashwin Ramanathan	

## ORDER (ON BEING MENTIONED)

Learned counsel for Respondent State Commission states that though Mr. Anand K. Ganesan and Ms. Swapana Seshadari appeared on the last date of hearing i.e., on 02.11.2017, inadvertently they did not mark their appearance and requests that their appearance may be shown in the order dated 02.11.2017. Registry is directed to show their appearance in the order dated 02.11.2017.

(Justice N.K. Patil) Judicial Member (I. J. Kapoor) Technical Member

mk/vt